	/=	iling under clause (	ca) of sub-rogulation	(2) of regulation 12	the IBBI (Incolvene)	Resolution Process	for Corporate Parag	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	594	10206631138	594	4214832579	96.78	0	5991798551	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	31876945	1	1925828	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	3	5108086	3	1753982	0.04	0	3354104	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	117759692	1	117759692	2.70	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	144320753	14	20720852	0.48	0	123599901	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	13666524	1	1	0.00	0	0	13666524	<u>Annexure 9</u>
Total		614	10519363138	614	4356992945	100.00	0	6148703673	13666523	